GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

STARRED QUESTION NO:253 ANSWERED ON:18.08.2011 ALLOCATION OF FUNDS UNDER NRDWP Bairwa Shri Khiladi Lal;Meghwal Shri Arjun Ram

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the National Rural Drinking Water Programme (NRDWP) mandates provision of safe and adequate drinking water supply to rural areas and households;

(b) if so, the details thereof alongwith the various components/items for which funds are made available under the programme;

(c) whether some of the States including Rajasthan have urged the Union Government for additional allocation of funds under the programme;

(d) if so, the details thereof and the follow-up action taken thereon;

(e) whether requests have been received from various quarters for revision of norms for additional allocation of funds under NRDWP; and

(f) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) to (f): A statement is laid on the Table of the House.